

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 28.07.2020**

<b>1ST SESSION AT 11.AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
<b>1) O.S 1272/2015</b>	<b>11) MIS 35/2016</b>
<b>2) O.S 1252/2015</b>	<b>HEARING</b>
<b>3) O.S 1034/2013</b>	<b>12) O.S 362/2019</b>
<b>4) O.S 26/2018</b>	<b>13) O.S 722/2019</b>
<b>5) O.S 998/2017</b>	<b>14) O.S 1322/2015</b>
<b>6) O.S 918/2016</b>	<b>15) O.S 1006/2018</b>
<b>7) O.S 20/2016</b>	<b>16) O.S 1330/2018</b>
<b>8) O.S 10/2016</b>	<b>17) O.S 120/2017</b>
<b>9) O.S 822/2016</b>	<b>18) O.S 492/2017</b>
<b>10) O.S 1528/2015</b>	<b>19) O.S 504/2016</b>
	<b>20) MIS. 9/2020</b>

S/d.

IInd Additional Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 21.07.2020 issued by Hon'ble High Court of Karnataka.

